- (c) if so, the reasons thereof;
- (d) the cost escalation of the said project due to the delay; and
- (e) the steps the Government are taking for early construction and commissioning of the said station?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) The civil and electrical works for construction of AIR building at Diphu are in progress.

- (b) and (c) There has been a delay in establishment of this project because of several factors such as absence of pucca approach road to the site, unauthorised occupation of a part of the site and disturbed conditions in the area.
- (d) and (e) The project has been planned to be completed within the approved capital outlay of Rs. 120.00 lakhs made on 26th May, 1986. The Government have also accorded due priority to its early establishment.

[Translation]

Ban on issue of Ration Cards to Slum Dwellers

2035. SHRI GOVINDA CHANDRA MUNDA: Will the PRIME MINISTER be pleased to state:

- (a) whether a ban has been imposed on issuing of new ration cards to the slum dwellers in Delhi;
 - (b) if so, the reasons therefor:
- (c) whether the Government propose to provide new ration cards to the slum dwellers;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AH-

MED): (a) to (e) No, Sir. Ration cards are being issued to all bonafide residents of Delhi, whether living in slums or otherwise, provided they fulfil certain conditions which include that the applicant should be residing in a pucca house; that the applicant should be actually residing at the address given in the application and that there should not be any evidence of illegal occupation.

The Delhi Administration undertook a survey of Jhuggi Jhompri (JJ) clusters in 1990 to issue permanent ration cards for dwellers of JJ clusters that came up till 31-1-1990 as a one time exercise. However, dwellers of Jhuggi Jhompris which came up after 31-1-1990 are not being issued ration cards.

[English]

Ration Cards to Labourers

2036. SHRI KALKA DASS: Will the PRIME MINISTER be pleased to state:

- (a) whether the labourers working in shops as cart-pullers in various parts of Delhi have not been issued ration cards though they are staying in Delhi for the last so many years;
 - (b) if so, the reasons therefor; and
- (c) the scheme of Delhi Administration to issue ration cards to these labourers and the time by which the ration cards are likely to be issued?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) to (c) Ration cards are not issued on the basis of the category of profession of the person, but in accordance with the eligibility criteria laid down by Delhi Administration for bonafide residents of Delhi.

Where an applicant furnishes documentary evidence alongwith surrender/deletion certificate, a permanent ration card can be issued forthwith.